

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:210
ANSWERED ON:09.07.2014
CLEARANCE FOR VIZHINJAM PORT
Antony Shri Anto

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any proposal regarding environmental clearance for the Vizhinjam port in Kerala;
- (b) if so, the details thereof; and
- (c) the response of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) & (b) Yes Sir, a proposal for development of an all-weather, multi-purpose, deep-water, mechanized, greenfield port at Vizhinjam was submitted by M/s Vizhinjam International Seaport Limited, a fully owned Company of the Government of Kerala
- (c) The proposal was appraised by the Expert Appraisal Committee and recommended for grant of Environmental and Coastal Regulation Zone Clearance. Accordingly, the clearance was issued on 3.1.2014.